

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/883/2020**

(Diary No.4323/2020)

This the 1<sup>st</sup> day of October, 2020



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd Yaseen Shah, age 40 years, S/o Nazir Ahmed Shah, R/o Village Patnazi, Tehsil and District Kishtwar.

.....Applicant

(Advocate: Mr. N.D. Qazi)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt., School Education Department, Civil Secretariat, Jammu.
2. Director School Education Muthi, Jammu.
3. Chief Education Officer, Kishtwar.
4. Zonal Education Officer, Drabshilla, Kishtwar.
5. Headmaster P/S Kurar, Zone Drabshalla, Kishtwar.

.....Respondents

(Advocate: Mr. Sudesh Magotra)

**ORDER**  
**[O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**

The case is disposed of at admission stage.

2. During the course of arguments, learned counsel for the applicant submitted that he would be satisfied if the O.A. is disposed of by a

direction to the respondents to release the salary of the applicant which is due from 10.06.2020 till date.

3. Heard and considered the argument of learned counsel for the applicant and Mr. Sudesh Magotra, learned D.A.G. for the respondents and gone through the material on record.

4. O.A. is disposed of with a direction to the respondents to release the salary, if any, due to the applicant from 10.06.2020 subject to the condition that applicant is on muster role in the respondents department. The salary, if due, shall be released within a period of two weeks from the date of receipt of certified copy of this order.

5. O.A. is accordingly disposed of. No costs.

(ANAND MATHUR.)  
MEMBER (A)

*sks/-*

(RAKESH SAGAR JAIN)  
MEMBER (J)